

cases. Cases against some of the persons arrested are still pending at various stages. In case the Hon'ble Members specify the person(s) about whom they desire to have the details, same will be collected and furnished.

Aid to Foreign Countries

*339. SHRI T. ANJIAH: Will the Minister of FINANCE be pleased to state:

(a) whether Government have given technical or other aid to any country for its development projects during the last two years; and

(b) if so, what are the names of those countries and what is the quantum of aid given to each?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b)

A Statement is laid on the Table of the House.

Statement

During the two years 1976-77 and 1977-78 the Government of India assisted the friendly developing countries in their development programmes by way of technical assistance in the form of training facilities, expert services and supply of ancillary equipment, loans and grants for purchase of Indian equipment and commodities.

Technical assistance was provided to a number of countries under the Colombo Plan, the Special Commonwealth African Assistance Plan and the Indian Technical and Economic Cooperation programme. The countries assisted during the two years were:—

| Under the Colombo Plan | Under the SCAAP | Under the I.T.E.C. |
|------------------------|-----------------|----------------------------|
| 1. Afghanistan | 1. Botswana | 1. Afghanistan |
| 2. Australia | 2. Ghana | 2. Angola |
| 3. Bangladesh | 3. Kenya | 3. Algeria |
| 4. Bhutan | 4. Lesotho | 4. Barbados |
| 5. Burma | 5. Malawi | 5. Botswana |
| 6. Fiji | 6. Mauritius | 6. Brazil |
| 7. Indonesia | 7. Nigeria | 7. Burma |
| 8. Iran | 8. Sierra Leone | 8. Cyprus |
| 9. Japan | 9. Swaziland | 9. Ethiopia |
| 10. Khmer | 10. Tanzania | 10. Arab Republic of Egypt |
| 11. South Korea | 11. Uganda | 11. Fiji |
| 12. Laos | 12. Zambia | 12. Ghana |
| 13. Malaysia | | 13. Guinea |
| 14. Maldives | | 14. Guyana |
| 15. Nepal | | 15. Indonesia |
| 16. New Zealand | | 16. Laos |
| 17. Pakistan | | 17. Malaysia |
| 18. Philippines | | |

| Under the Colombo Plan | Under the SCAPP | Under the I.T.E.C. |
|------------------------|-----------------|-------------------------|
| 19. Singapore | | 18. Mauritius |
| 20. Sri Lanka | | 19. Mauritania |
| 21. Thailand | | 20. Malta |
| 22. Vietnam | | 21. Maldives |
| | | 22. Mozambique |
| | | 23. PDRY |
| | | 24. Seychelles |
| | | 25. Sri Lanka |
| | | 26. Somalia |
| | | 27. Sudan |
| | | 28. Syria |
| | | 29. Tanzania & Zanzibar |
| | | 30. Tonga |
| | | 31. SRVN (Vietnam) |
| | | 32. Upper Volta |
| | | 33. Yemen Arab Republic |
| | | 34. Zimbabwe |
| | | 35. Zaire |

The cost of the technical assistance provided under the programmes mentioned above was under:—

(Rupees in Million)

| | 1976-77 | 1977-78 |
|---|---------|---------|
| 1. Under Colombo Plan | 4.5 | 8.0* |
| 2. Under the Special Commonwealth African Assistance Plan (SCAAP) | 1.4 | 2.4* |
| 3. Under Indian Technical and Economic Cooperation Programme | 28.8 | 66.5 |

* Estimated amount.

Technical assistance was also provided to Bangladesh on bilateral basis the cost of which is estimated at Rs. 1.9 million and Rs. 1.4 million during 1976-77 and 1977-78 respectively.

Budget provision is made for provision of technical assistance under the Colombo Plan, SCAAP and ITEC for all countries together; country-wise figures are not maintained.

The Government of India extended credits to the following countries in

the amounts mentioned against each for enabling them to purchase Indian equipment and commodities for their development purposes:—

(Rupees in Million)

| | 1976-77 | 1977-78 |
|---------------|---------|---------|
| 1. Sri Lanka | 71 | 100 |
| 2. Vietnam | .. | 100 |
| 3. Mauritius | .. | 100 |
| 4. Bhutan | 15.6 | 28.6 |
| 5. Bangladesh | 69.3 | 20.7 |

Grants were also provided to neighbouring countries for their development programmes. The amounts were:—

(Rupees in Million)

| | 1976-77 | 1977-78 |
|---------------|---------|---------|
| 1. Nepal | 99.5 | 82.1 |
| 2. Bangladesh | 7.9 | 1.7 |
| 3. Bhutan | 212.1 | 246.6 |

During 1977-78 India agreed to give for the first time interest-free commodity loans of 50,000 tonnes of wheat to Afghanistan and 1 lakh tonnes of wheat to Vietnam (converted into 170,000 tonnes of maida).

Export of Cooked and peeled Shrimps to Australia

*340. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that the export of cooked and peeled shrimps to Australia has suddenly declined; and

(b) if so, what are the reasons therefor and what steps Government are taking to promote its export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and

(b) A statement is laid on the Table of the House.

Statement

(a) There was no sudden decline, but there has been a gradual decline in our export of cooked and peeled shrimps to Australia.

(b) The main reason for the decline is that small-sized shrimps, from which cooked and peeled shrimps are prepared, fetch better price in our export markets of Japan and United States of America. We are out-priced in the Australian market

by Malaysia, whose products are cheaper. Recently our exports of cooked and peeled shrimps have also been affected by the introduction of a different testing procedure by the Australian Authorities.

In order to arrest the declining trend in our export of marine products to Australia, the Government has sanctioned a market survey for marine products in Australia, which is in progress now. In addition, a two-member delegation has also been sent to Australia to discuss and sort out problems connected with introduction of the new testing procedure by Australian Authorities.

Disposal of Applications by the Settlement Commission of Income Tax

*341. SHRI SITARAM KESRI:
SHRI DHARAMCHAND JAIN:
SHRI DAYANAND SAHAYA:

Will the Minister of FINANCE be pleased to state:

(a) the Number of applications received by the Settlement Commission of Income-tax during the last three years; and

(b) the number of cases out of the about which were disposed of separately in respect of Income-tax and Wealth-tax?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIKARULLAH): (a) and (b) A statement is laid on the Table of the House.

Statement

The number of Applications received by the Settlement Commission (Income tax) and Wealth Tax) during the last three years and number of cases which were disposed of.

(a) No. of Applications received by the Settlement Commission (Income tax and Wealth tax) since its inception on 1-4-1976 :

| S. No. | Period | Income Tax | Wealth Tax | Total |
|--------|-----------------------|------------|------------|-------|
| 1 | 1-4-1976 to 31-3-1977 | 311 | 137 | 448 |
| 2 | 1-4-1977 to 31-3-1978 | 424 | 146 | 550 |
| 3 | 1-4-1978 to 30-6-1978 | 122 | 32 | 154 |
| | GRAND TOTAL | 837 | 315 | 1152 |